Utilisation of funds from sale of Government's stake in companies

[RAJYA SABHA]

- 201. SHRI DEREK O'BRIEN: Will the Minister of FINANCE be pleased to state:
- the funds which have been obtained through the sale of Government's stake in various companies since 2014, the details thereof, year-wise;
 - the details of the companies in which Government has disinvested; (b)
- the percentage of the buyers of Government stake in the above companies which are State-owned firms; and
- the manner of utilisation of the funds realised from the sale of Government stake?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) The receipts from disinvestment, both strategic disinvestment and minority stake sale, since 2014-15 are given as under:

(In ₹ Crore)

Year	Disinvestment Receipts
2014-15	24,349
2015-16	23,997
2016-17	46,247
2017-18	1,00,056
2018-19	84,972

- (b) The list of CPSEs where the Government has strategically divested its stake is given in the Statement-I (See below). The CPSEs in which the Government has carried out minority stake sale through various SEBI approved methods is given in the Statement-II (See below).
- In all 5 completed cases of strategic disinvestment of CPSEs the acquirer entities are State-owned. (Details in Statement-I). Details of buyers of minority stake sale is not available with sellers in terms of extant SEBI regulations.

(d) The realization proceeds from disinvestment are transferred to National Investment Fund (N1F) as a 'Public Account' and expenditure is incurred for various developmental purposes under NIF head.

Statement-I

Details of CPSEs where the Government has strategically divested since 2014-15

Financial Y	Tear CPSE	% of GoI equity divested	Name of the Acquirer
2017-18 Gas	Hindustan Petroleum Corporation Ltd	51.11 . (HPCL)	Oil and Natural Corporation (ONGC)
2018-19	Hospital Services Consultancy Corporation (HSCC)	100	National Buildings & Construction Corporation (NBCC)
2018-19	Dredging Corporation of India Ltd. (DCIL)	73.44	Consortium of 4 State-owned Port Trusts.
2018-19	Rural Electrification Corporation (REC)	52.63	Power Finance Corporation (PFC)
2018-19	National Projects Construction Corp. (NPCC)	98.89	WAPCOS Limited

Statement-II

Details of CPSEs where Government has made disinvestment through minority stake sale since FY 2014-15:

A. Offer For Sale(OFS) including Empioyees OFS

Financial Year		Details of CPSEs disinvested		
1		2		
2014-15	1.	Steel Authority of India Ltd. (SAIL)		
	2.	Coal India Ltd.(CIL)		
	3.	National Fertilizers Ltd. (NFL)		
	4.	National Thermal Power Ltd. (NTPC)		
	5.	Metals and Minerals Trading Corporation of India (MMTC)		
	6.	Hindustan Copper Ltd. (HCL)		
	7.	National Aluminium Company Ltd. (NALCO)		
	8.	National Mineral Development Corporation (NMDC) (Employees OFS)		
2015-16	1.	Rural Electrification Corporation Ltd. (REC)		
	2.	Power Finance Corporation Ltd. (PFC)		
	3.	Dredging Corporation of India Ltd.(DCIL)		
	4.	Indian Oil Corporation Ltd. (IOC)		
	5.	Engineers India Ltd. (EIL)		
	6.	National Thermal Power Ltd. (NTPC)		
	7.	Container Corporation of India Ltd. (CONCOR)		
2016-17	1.	National Hydroelectric Power Corporation Ltd. (NHPC)		
	2.	Indian Oil Corporation Ltd. (IOC)		
	3.	National Thermal Power Corporation Ltd. (NTPC)		
	4.	Hindustan Copper Ltd. (HCL)		
	5.	National Building Construction Corporation Ltd. (NBCC)		
	6.	Engineers India Ltd. (EIL)		
	7.	National Hydroelectric Power Corporation Ltd. (NHPC)		

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1		2		
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	8.	Dredging Corporation India Ltd. (DCIL)		
	9.	Container Corporation of India Ltd. (CONCOR)		
	10.	Manganese Ore India Ltd. (MOIL)		
	11.	Bharat Electronics Ltd. (BEL)		
2017-18	1.	Hindustan Copper Ltd. (HCL)		
	2.	National Aluminium Company Ltd. (NALCO)		
	3.	Rashtriya Chemicals and Fertilizers Ltd. (RCFL)		
	4.	National Fertilizers Ltd. (NFL)		
	5.	Hindustan Copper Ltd. (HCL)		
	6.	National Thermal Power Corporation Ltd. (NTPC)		
	7.	Bharat Electronics Ltd. (BEL)		
	8.	Neyveli Lignite Corporation Ltd. (NLC)		
	9.	NBCC		
	10.	NMDC		
2018-19	1.	Coal India Ltd.(CIL)		

B. Initial Public Offer (IPO)/Follow-on Public Offer (FPO)

Written Answers to

Year		CPSEs disinvested		
1,		2		
2014-15	Nil			
2015-16	Nil			
2016-17	Nil			
2017-18	1.	The New India Assurance Company Ltd. (NIA)		
	2.	General Insurance Corporation of India (GIC)		
	3.	Hindustan Aeronautics Ltd. (HAL)		
	4.	Bharat Dynamics Ltd. (BDL)		
	5.	Cochin Shipyard Ltd. (CSL)		
	6.	Housing and Urban Development Corporation Ltd. (HUDCO)		

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5-	1,			2	
2018-19 1.			Meta	al Scrap Trade Corporation L	td. (MSTC Ltd.)
		2.	Gard	len Reach Shipbuilders and E	ngineers Ltd. (GRSE)
		3.	India Ltd.	nn Railway Construction Com	pany (IRCON) International
		4.	Rail	India Technical and Economi	c Service (RITES)
		5.	Mish	nra Dhatu Nigam Ltd. (MIDH	(ANI)
Total					,
C. Exc	change T	raded F	und (ET	TF)	
(a) CP	SE ETF				
Year	I	ssue		Constituer	nts *

Year	Issue		Constituents *		
2016-17	FFO-1	1.	Bharat Electronics Limited		
	FFO-2	2.	Coal India Limited		
2018-19	FFO-3	3.	National Buildings Construction Corporation		
	FFO-4	4.	Satluj Jal Vidyut Nigam Ltd.		
		5.	Nevyeli Lignite Limited		
		6.	National Thermal Power Corporation		
		7.	Indian Oil Coiporation Limited		
		8.	Oil Natural Gas Corporation		
		9.	Power Finance Corporation Limited		
		10.	Oil India Limited		
		11.	GAIL		
		12.	CONCOR		
		13.	Engineers India Limited		
		14.	REC		

^{*}GAIL, CONCOR, EIL and REC were excluded whereas NTPC, NBCC, NLC and SJVN were included at different stages

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(b) Bharat 22 ETF

Year	Issue		Constituents *
2017-18	NFO	1.	Axis Bank Ltd.
		2.	Bank of Baroda
2018-19	FFO 1	3.	Bharat Electronics Ltd.
	FFO 2	4.	Bharat Petroleum Corp Ltd.
		5.	Coal India Ltd.
		6.	Engineers India Ltd.
		7.	GAIL India Ltd.
		8.	Indian Bank
		9.	Indian Oil Corp Ltd.
		10.	ITC
		11.	Larsen and Toubro Ltd.
		12.	National Aluminium Co Ltd.
		13.	NBCC (India) Ltd.
		14.	NHPC Ltd.
		15.	NLC India Ltd.
		16.	Oil and Natural Gas Corp Ltd.
		17.	NTPC Ltd.
		18.	Power Finance Corp Ltd.
		19.	Power Grid Corp. of India Ltd.
		20.	SJVN Ltd.
		21.	State Bank of India
		22.	RFC
D. Buyb	oack		
Yea	ır		CPSEs in which shares of the

Year		CPSEs in which shares of the		
		company are bought back by the company		
1,		2		
2014-15		Nil		
2015-16	1.	Bharat Dynamics Ltd. (BDL)		

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1.		2
	2.	Hindustan Aeronautics Ltd. (HAL)
2016-17	1.	National Aluminium Company Ltd. (NALCO)
	2.	National Mineral Development Corporation Ltd. (NMDC)
	3.	Manganese Ore India Ltd. (MOIL)
	4.	Bharat Electronics Ltd. (BEL)
	5.	Coal India Ltd. (CIL)
	6.	National Hydroelectric Power Corporation Ltd. (NHPC)
	7.	Neyveli Lignite Corporation Ltd. (NLC)
2017-18	1.	Oil India Ltd. (OIL)
	2.	Engineers India Ltd (EIL)
	3.	Bharat Dynamics Ltd. (BDL)
	4.	Mazagon Dock Shipbuilders Ltd. (MDL)
	5.	Security Printing & Minting Corporation of India Ltd. (SPMCIL)
	6.	IRCON International Ltd. (IRCON)
	7.	Hindustan Aeronautics Ltd. (HAL)
	8.	Garden Reach Shipbuilders & Engineers Ltd. (GRSE)
	9.	Hospital Services Consultancy Corporation Ltd. (HSCC Ltd.)
	10.	Satluj Jal Vidyut Nigam Ltd. (SJVN Ltd.)
	11.	Antrix Corporation Ltd.
	12.	Bharat Electronics Ltd. (BEL)
	13.	Manganese Ore (India) Ltd. (MOIL)
2018-19	1.	Kudremukh Iron Ore Company Ltd (KIOCL)
	2.	National Aluminium Corporation Ltd. (NALCO)
	3.	Neyveli Lignite Corporation India Ltd. (NLC India Ltd.)
	4.	Cochin Shipyard Ltd. (CSL)
	5.	Bharat Heavy Electricals Ltd. (BHEL)
	6.	National Hydroelectric Power Corporation Ltd. (NHPC)

1.	2
7.	Indian Oil Corporation Ltd. (IOCL)
8.	Oil and Natural Gas Corporation Ltd. (ONGC)
9.	National Mineral Development Corporation Ltd. (NMDC)
10.	Oil India Ltd. (OIL)
11.	Coal India Limited (CIL)

Disinvestment target for 2019-20

- 202. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that Government has fixed the disinvestment target of ₹ 1,05,000 crore for the financial year 2019-20;
- (b) if so, the details of the disinvestment proposals that have been completed and the amount raised; and;
- (c) the details of the disinvestment proposals that could not have been completed and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) Yes Sir. The Government has fixed the disinvestment target of ₹ 1,05,000 crore for the financial year 2019-20.

(b) The disinvestment receipts during the current financial year (till 31.1.2020) are given as follows:

Sl. No.	Name of CPSE	Type of Disinvestment	Receipts (₹ in Crore)
1	2	3	4
1.	CPSE ETF	ETF	10.000.39
2.	Bharat 22 ETF	ETF	4,368
3.	Rail Vikas Nigain Limited	IPO	475.89